

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th April, 2016

No. HC.VII/45/2016/ 1650 /A.### The Gauhati High Court has been pleased to nominate the following Judicial Officers from the States of Nagaland, Mizoram and Arunachal Pradesh to attend the **State Level Conclave on "The Juvenile Justice (Care & Protection of Children) Act, 2015" with special focus on Children in Conflict with the Law, on 07.05.2016 & 08.05.2016, at the Assam Administrative Staff College, Khanapara, Guwahati:**

NAGALAND		
Sl No	Name	Designation
1.	Smt. Nino Iralu	Member Secretary, Nagaland State Legal Services Authority
2.	Smt. Yarenjungla Longkumar	Registrar, Gauhati High Court, Kohima Bench, Kohima
3.	Sri Neiko Kanuo	District and Sessions Judge, Dimapur
4.	Smt. Mezivolu T. Therieh	Chief Judicial Magistrate, Kohima
5.	Smt. Seyielenuo Mezhii	Civil Judge (Jr. Divn.)-cum-JMFC, Dimapur
6.	Sri Atoka Achumi	Civil Judge (Jr. Divn.)-cum-JMFC, Zunheboto
MIZORAM		
7.	Smt. Lucy Lalrinthari	District and Sessions Judge, Aizawl
8.	Smt. Marli Vankung	District and Sessions Judge, Lunglei
9.	Sri Joel Joseph Denga	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
10.	Sri Thang Lianmang Guite	Registrar, Gauhati High Court, Aizawl Bench, Aizawl
11.	Sri T. Lalhmachhuana	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl District
12.	Sri R. Malsawmdawngzuala	Civil Judge-cum-Judicial Magistrate, 1 st Class, Lunglei District
ARUNACHAL PRADESH		
13.	Sri Budi Habung	District and Sessions Judge; West Sessions Division, Yupia-cum-Member Secretary, Arunachal Pradesh State Legal Services Authority
14.	Sri Nani Grayu	District and Sessions Judge, East Sessions Division, Tezu
15.	Sri P.B. Dutta	Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
16.	Sri Tageng Padoh	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Sepa, East Kameng District.
17.	Sri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Ziro, Upper Subansiri District

The participants are requested to provide their travel itinerary by E-mail at the following E-mail ID: scpsmiscellassam@gmail.com / assam.stateconsultant.icps@gmail.com for arranging their accommodation and conveyance positively by **2:00 P.M. of 28-04-2016**. In this regard they may contact the following persons:

Smt. Lalita Deka – 9854073926
Smt. Neelakshi Sharma – 8811077425
Sri D. Savio Lakra – 9085854879

The nominated Judicial Officers are to report at the venue, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- B.K. Chetri
REGISTRAR (JUDL.)
/A, dated 26-04-2016

Memo No. HC.VII/45/2016/ 1650A

Copy forwarded for information and necessary action to:

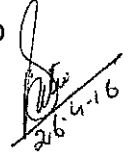
1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
3. The Secretary, to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Director, Social Welfare Department & Member Secretary (Ex-officio), State Child Protection, Assam.
5. The Secretary to the Government of Nagaland, Department of Social Welfare, Kohima.
6. The Secretary to the Government of Mizoram, Social Welfare Department, Aizawl.
7. The Secretary, Department of Social Justice, Empowerment & Tribal Affairs, Government of Arunachal Pradesh, Itanagar.
8. The Registrar (Vig. /Admn. / Judicial / Estt.), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar/Joint Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.

He / she is requested to inform the nominated participants of his / her respective State accordingly. Further, he / she is requested to inform the nominated participants that the travelling expenses incurred by the Officers above for attending the aforesaid conclave will be borne by the co-organizer State Child Protection Society, Social Welfare Department, Government of Assam and the same will be reimbursed at the venue on production of travel documents.

11. Smt. Nino Iralu, Member Secretary, Nagaland State Legal Services Authority.
12. Smt. Yarenjungla Longkumar, Registrar, Gauhati High Court, Kohima Bench, Kohima.
13. Sri Neiko Kanuo, District and Sessions Judge, Dimapur.
14. Smt. Mezivolu T. Therieh, Chief Judicial Magistrate, Kohima.
15. Smt. Seyielenuo Mezhii, Civil Judge (Jr. Divn.)-cum-JMFC, Dimapur.
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18. Smt. Marli Vankung, District and Sessions Judge, Lunglei.
19. Sri Joel Joseph Denga, Member-Secretary, Mizoram State Legal Services Authority, Aizawl.
20. Sri Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

21. Sri T. Lalhmachhuana, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl District.
22. Sri R. Malsawmdawngzuala, Civil Judge-cum-Judicial Magistrate, 1st Class, Lunglei District.
23. Sri Budi Habung, District and Sessions Judge, West Sessions Division, Yupia-cum-Member Secretary, Arunachal Pradesh State Legal Services Authority.
24. Sri Nani Grayu, District and Sessions Judge, East Sessions Division, Tezu.
25. Sri P.B. Dutta, Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
26. Sri Tageng Padoh, Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Sepa, East Kameng District.
27. Sri Komjum Tasso, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Ziro, Upper Subansiri District.
28. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
29. The Joint Director, Judicial Academy, Assam/OSD, Gauhati High Court, Guwahati.
30. Dr. Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam.
31. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
32. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Judge In-charge, Administrative Department, Gauhati High Court, Guwahati.
33. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court, Guwahati.
34. The Private Secretary to Hon'ble Mr./Mrs. (Dr) Justice _____, Gauhati High Court, Guwahati.
35. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)



REGISTRAR (JUDL.)